

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9547/2017

(Arising out of impugned final judgment and order dated 09-08-2017 in CRA No. 986/1982 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

RAMESH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.131491/2017-EXEMPTION FROM FILING O.T. and IA No.131492/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 11-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Ms. Vanshaja Shukla, AOR
Mr. Rishad Murtaza, Adv.
Mr. Hans Raj Yadav, Adv.
Mr. Shailendra Kumar Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing OT is allowed.

Issue notice.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER